

not be held due to non-appointment of State Election Commissioner. This Ministry has been pursuing the matter with the Union Territory for early elections to Panchayats. The State Election Commissioner has been appointed. The UT Government had informed that the matter of conducting civic election in the UT was challenged in the High Court of judicature at Chennai which has directed the UT Administration to conduct civic elections only after the delimitation of wards based on Census 2011. The UT Government has informed that they have initiated action in compliance with the order of the Hon'ble Court.

Weightage to general studies in UPSC Exam

2686. SHRI T.M. SELVAGANAPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether Government is considering to give more weightage to General Studies in Union Public Service Commission's Civil Services Examinations for both preliminary and mains;

(b) if so, the details thereof;

(c) whether the changes affected by UPSC in the recent past brought more results; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) There are no changes made in the Civil Services (Preliminary) Examination, 2013, including in the paper of General Studies.

In so far as the changes in Civil Services (Main) Examination, 2013 are concerned, the notification issued on 05.03.2013 in this regard has been kept in abeyance and the status quo ante is maintained as on date.

(c) and (d) No such study has been made by the Government to assess the impact.

Collaboration of LBSNAA

2687. SHRI ANIL MADHAV DAVE: Will the PRIME MINISTER be pleased to state:

(a) whether Lal Bahadur Shastri National Academy of Administration